

GOVERNMENT OF JAMMU AND KASHMIR
Revenue Department
Civil Secretariat, Srinagar/Jammu

NOTIFICATION,
Jammu, the 16/15 June, 2026

S.O. 172 In exercise of the powers conferred by sub-sections (4) and (5) of section 6 of the Jammu and Kashmir Land Revenue Act, Samvat 1996 (XII of 1996) read with sub-section (1) of section 19 of the Jammu and Kashmir Agrarian Reforms Act, 1976 (Act No. VIII of 1976) and in partial modification of notification S.O 549 of 2024 dated 27th of November, 2024 issued on the subject, the Government hereby confer upon Shri Pran Singh, JKAS, Joint Financial Commissioner, Agrarian Reforms, Jammu and Kashmir the powers of Financial Commissioner, (Revenue) and Commissioner Agrarian Reforms to be exercised by him within the Union Territory of Jammu and Kashmir for the purposes of hearing and disposing of appeals and Revisions under the Jammu and Kashmir Land Revenue Act, Samvat 1996 (1939 AD) and Jammu and Kashmir Agrarian Reforms Act, 1976 respectively.

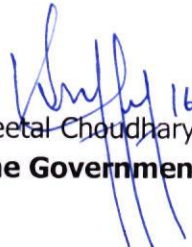
By Order of the Government of Jammu and Kashmir.

Sd/-
(Kumar Rajeev Ranjan) IAS
Secretary to the Government
Dated: 16-06-2026

No: Rev-Sett/158/2024 (7581978)

Copy to the:

1. Financial Commissioner (Revenue), J&K.
2. Additional Chief Secretary to Hon'ble Chief Minister, J&K.
3. Principal Secretary to Hon'ble Lieutenant Governor, J&K.
4. Joint Secretary, Ministry of Home Affairs (JKL), Government of India.
5. Commissioner/Secretary to the Government, General Administration Department
6. Divisional Commissioner, Kashmir/Jammu.
7. Commissioner/Secretary to the Government, Department of Law, Justice & Parliamentary Affairs.
8. Commissioner, Survey and Land Records, J&K.
9. All Deputy Commissioners.
10. Director Archives, Archaeology and Museum, J&K.
11. Concerned Officer.
12. Regional Director Survey and Land Records (All).
13. General Manager, J&K Ranbir Printing Press Jammu with the request to publish in the Official Gazette.
14. Private Secretary to Hon'ble Chief Minister, J&K.
15. Private Secretary to the Chief Secretary, J&K.
16. Private Secretary to Commissioner/Secretary to the Government, Revenue Department.
17. Stock File
18. Incharge website, Revenue Department.


(Sheetal Choudhary)
Under Secretary to the Government